

ITEM NO.802
(MENTIONING)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23480-23482/2019

[Arising out of impugned final judgment and order dated 30-03-2018 in WA No. 14246/1984, 13-02-2019 in SA No. 117/2019, 08-03-2019 in SA No. 117/2019 passed by the High Court of Judicature at Allahabad]

RAMESH CHANDRA PANDEY

PETITIONER(S)

VERSUS

CENTRAL BANK OF INDIA & ORS.

RESPONDENT(S)

Date : 12-11-2024 These petitions were called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Rupali Panwar, Adv. (Mentioned by)
For M/S. V. Maheshwari & Co., AOR

For Respondent(s)
Mr. O. P. Gaggar, AOR

UPON BEING MENTIONED, the Court made the following
O R D E R

Not to be deleted from the notified date, i.e. 19th
November, 2024.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)